

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2737
ANSWERED ON 02ND AUGUST, 2022

PROMOTION OF LOCAL AND INDIGENOUS FOOD IN FOOD PROCESSING SECTOR

**2737. SHRIMATI APARUPA PODDAR:
SHRI RAMESH CHAND BIND:
DR. KRISHNA PAL SINGH YADAV:**

Will the Minister of *Food Processing Industries* be pleased to state:

- (a) the steps taken by the Government in promotion of local and indigenous food in the food processing sector in Guna, Arambagh, Bhadohi and Palghar along with the micro food enterprises that are present in the country, State-wise;
- (b) the steps taken by the Government and schemes implemented to help them in every area of their operations; and
- (c) whether the Government has any proposal to ensure that all the micro food enterprises get Food Safety and Standard Authority of India (FSSAI) Standards for global outreach?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a) & (b): Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored PM Formalisation of Micro food processing Enterprises (PMFME) Scheme to provide financial, technical and business support for setting up/upgradation of 2 lakh micro food processing enterprises in 35 States/Union Territories (UTs) of the country. West Bengal has not given consent for implementation of the scheme in the state till date. The scheme is operational for a period of five years from 2020-21 to 2024-25 with an outlay of Rs 10,000 Crore and details of assistance available under the scheme is placed at **Annexure-I**.

The Scheme adopts One District One Product (ODOP) approach to reap the benefit of scale in procurement of inputs, availing common services and marketing of local and indigenous food product. The ODOPs are either perishable agri produce, cereal-based product or food product widely produced in a district and their allied sectors.

The ODOPs selected for Guna, Arambagh, Bhadohi and Palghar along with proposals approved for assistance in these districts under PMFME is placed at **Annexure-II**.

(c): PMFME scheme provides for handhold support for formalization and operationalization of the micro food processing enterprises including FSSAI registration/licensing, as applicable. Under Capacity building component of the scheme, trainings in FSSAI regulations, safety and hygiene practices, food quality testing norms, etc. is provided to ensure outreach of food safety and hygiene practices to all micro food enterprises.

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2737 FOR ANSWER ON 02ND AUGUST, 2022 REGARDING “PROMOTION OF LOCAL AND INDIGENOUS FOOD IN FOOD PROCESSING SECTOR”.

The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme

(i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;

(ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.

(iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.

(iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.

(v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.

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The One District One Products (ODOPs) selected for Guna, Arambagh, Bhadohi and Palghar along with proposals approved in these districts under PMFME

ODOPs Selected-

District	ODOP selected
Guna	Coriander
Arambagh	West Bengal has not given consent for implementation of the scheme in the state till date.
Bhadohi	Onion
Palghar	Sapota

Proposals approved for assistance under PMFME scheme-

District	Proposals approved
Guna	18 applications have been submitted from individual micro food processing enterprises, out of which 5 loans have been sanctioned. Under Seed Capital component, 170 SHG Members have been recommended for amount of Rs. 62.72 lakhs. No amount has been released yet.
Arambagh	West Bengal has not given consent for implementation of the scheme in the state till date.
Bhadohi	43 applications have been submitted from individual micro food processing enterprises, out of which 4 loans are sanctioned. Under Seed Capital component, 9 SHG Members have been recommended for amount of Rs. 3.6 lakhs. Amount of Rs. 1.6 lakhs have been released for 4 SHG members.
Palghar	73 applications have been submitted from individual micro food processing enterprises, out of which 15 loans are sanctioned. Under Seed Capital component, 9 SHG Members have been recommended for amount of Rs. 3.6 lakhs. Amount of Rs. 1.6 lakhs have been released for 4 SHG members.